

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.117
704/252/ND/2018

IN THE MATTER OF:

M/s. FM Legal Circle Services Pvt. Ltd.

.... APPELLANT

SECTION

U/s 252 Companies Act 2013

Order delivered on 19.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the AROC :

Ms. Sweety Kumar, AROC On Behalf Of Roc Delhi

ORDER

The Counsel for the Appellant is not present. AROC is present and submitted that they have filed their reply. If the Counsel for the Appellant is not present on the next date of hearing, the matter will be **dismissed for default**.

List the matter on 13.09.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)